GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:369 ANSWERED ON:11.07.2014 WPI AND CPI Karandlaje Km. Shobha

Will the Minister of FINANCE be pleased to state:

(a) the rate of inflation as measured by Wholesale Price Index (WPI) and Consumer Price Index (Industrial Workers) (CPI-W) during the last six months, month-wise;

(b) the details of its comparison with the corresponding period of 2011-12 and 2012-13; and

(c) the steps taken to keep food inflation under control?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SMT. NIRMALA SITHARAMAN)

(a) & (b) The rate of inflation as measured by Wholesale Price Index (WPI) and Consumer Price Index (Industrial Workers) (CPI-W) during the last six months and its comparison with the corresponding period of 2011-12 and 2012-13 is given in Table 1 below:

Table 1: year-on-year inflation in WPI and CPI-IW

WPI CPI-IW WPI CPI-IW WPI CPI-IW

Dec-117.746.49Dec-127.3111.17Dec-136.409.13Jan-127.235.32Jan-137.3111.62Jan-145.117.24Feb-127.567.57Feb-137.2812.06Feb-145.036.73Mar-127.698.65Mar-135.6511.44Mar-146.006.70Apr-127.5010.22Apr-134.7710.24Apr-145.207.08May-127.5510.16May-134.5810.68May-146.017.02

Note: Figures are provisional for April and May 2014

(c) Government is closely monitoring the situation and taking measures on an ongoing basis to bring down inflation. Some of the specific measures taken recently to contain food inflation include:

Recommending the delisting of fruits & vegetables from the purview of Agricultural Produce Marketing Committee Acts of the States; this has since been implemented by Delhi.

Fixing/revising minimum export price of US \$ 500 per MT and US \$ 450 per MT on the export of onions and potatoes respectively.

Approving the inclusion of onion and potato under the purview of stock holding limits under the Essential Commodities Act, 1955. This will empower the State Governments to undertake de-hoarding operations and to control the prices of onions and potatoes. This decision is expected to help in the efforts being taken to tackle the problem of rising prices and also improve the availability of these commodities to the general public especially vulnerable sections.

Allocating additionally 50 lakh tonnes of rice for distribution to below poverty line (BPL) families at BPL prices and above poverty line price for others for the period July, 2014 to March, 2015 or till implementation of the National Food Security Act (NFSA) by the respective State/UT whichever is earlier.